

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ALCHEMIST LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Alchemist Limited
2.	Date of incorporation of corporate debtor	5 th July, 1988
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L72200DL1988PLC192643
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 23, Nehru Place, New Delhi -110019. Principal Office: SCO No. 12-13, Sector 9-D, Madhya Marg, Chandigarh-160009.
6.	Insolvency commencement date in respect of corporate debtor	Date of Order: 30th Nov, 2021 Date of intimation of Order to IRP: 07th Dec, 2021
7.	Estimated date of closure of insolvency resolution process	05 th June, 2022 (180 days from the date of receipt of Order)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Chandra Prakash IBBI/IPA-002/IP-N00660/2018-2019/12023
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 812, 8th Floor, Indra Prakash Building, Barakhamba Road , New Delhi- 110001 Email Id: cprumba2409@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 23, Nehru Place, New Delhi -110019. Email Id: ip.alchemistltd@gmail.com
11.	Last date for submission of claims	21st December, 2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Relevant Forms for the submission of the claims can be downloaded from https://www.ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Alchemist Limited on 30th Nov, 2021.

The creditors of Alchemist Limited, are hereby called upon to submit their claims with proof on or before 21st Dec, 2021 to the interim resolution professional at the address: 812, 8th Floor, Indra Prakash Building, Barakhamba Road, New Delhi- 110001.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 10.12.2021
Place: New Delhi



Chandra Prakash
CHANDRA PRAKASH
Interim Resolution Professional of
Alchemist Limited
IBBI/IPA-002/IP-N00660/2018-2019/12023